

F. No. J-11017/1/2016-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 1st May, 2017

ORDER

The President is pleased to engage/upgrade, as the case may be, following Advocates for the courts as mentioned below, with immediate effect, for a period of three years from the date of this order or until further orders, whichever is earlier:

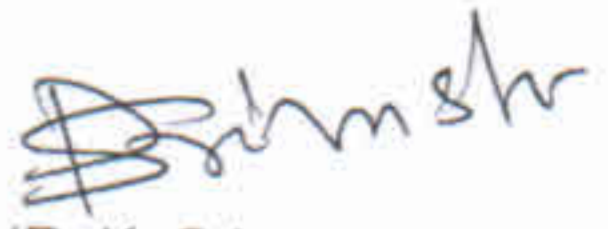
Central Administrative Tribunal, Chandigarh Bench & Armed Forces Tribunal, Chandigarh Bench Senior Panel Counsel			
Sr. No.	Name	Contact details	Enrollment No.
1.	Shri Ashwani Kumar Sharma	H. No. 1208, Sector-4, 1 st Floor, Panchkula. Mob: 9888484848 9417567154 Email: advocateashwaniatri@gmail.com	P/1680/2001
Armed Forces Tribunal, Chandigarh Bench Up-graded from Central Govt. Counsel to SR. PANEL COUNSEL			
Sr. No.	Name of Advocate	Contact details	Enrollment No.
2.	Ms. Manisha Garg	E/444, Wellington Estate, Dhakauli, Zirakpur, Distt. SAS Nagar, Punjab-140603. Mob: 9815969758 Email: manishamahajan40@gmail.com	P/3420/2009
3.	Ms. Balwinder Kaur	#91, Sector 6, Panchkula, Haryana-134109. Mob: 9814623091 Phone: 01722571486	P/1334/2003

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of the



Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Consequent upon the upgradation of counsel at Sr. No. 2 & 3 in the table above, their names occurring in this Departments' order No. J-11017/1/2016-Judicial dated 18.02.2016 in the list of Central Govt. Counsel at Sr. No. 8 & 11, stand deleted.
4. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
4. The Registrar, CAT, Chandigarh Bench.
5. The Registrar, AFT, Chandigarh Bench.
6. All the Panel Counsel as mentioned herein above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
9. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945